

20 BACK PAGE

FINANCIAL EXPRESS

food and protein stood out because of its scale, fragmentation, and long-term relevance. Zappfresh became

supply hubs, and speak directly to consumers, retailers, and suppliers. The conclusion was consistent, that

children were taking a hit, besides making them more phone addiction.



Balmer Lawrie & Co. Ltd.

(A Government of India Enterprise)
Regd. Office : 21, Netaji Subhas Road, Kolkata - 700001.
CIN : L15492WB1924OIO04835
Ph: 033 22225 654 | email: kumar.niranjan@balmerlawrie.com

Expression of Interest (EOI)

Balmer Lawrie & Co. Ltd. invites EOI for Empanelment of CA Firms / CMA Firms / Management Consultancy Firms for appointment as Internal Auditors, Risk Management Consultant, Internal Financial Control (IFC) Consultant etc. from FY 2026-27 onwards. Last date for receipt of complete application is 16.03.2026. Detailed EOI documents can be accessed from the website www.balmerlawrie.com (URL: balmerlawrie.com/tenders/active-tenders) from 23.02.26 onwards.

NOTICE OF SALE OF ASSETS OF SNEHA NATURAL WORLD PRIVATE LIMITED (in Liquidation)

Factory at: Plot No. 1B, Village-Yadav Gat No. 50, 51, 52 and 53, Parvati Co-Operative Industrial Sector-I, Phase-III, within the local limits of Shirol, Taluka Shirol, Kolhapur - 416146.
Regd. Off. At: Flt 26-A, 1st Flr, A-3, Narayan P Chandivali Road, Off Sakivihar, Sakinaka, 400072, MH, India
(Sale under Insolvency and Bankruptcy Code, 2016)

The undersigned Liquidator of Snheha Natural World Private Limited (In Liquidation) ("Company"), appointed by the Hon'ble NCLT, Mumbai, vide order dated 17.01.2025, intends to sell the following immovable properties forming part of the liquidation estate of Corporate Debtor through an auction on "as is where is basis", "as is what is basis", "whatever there is basis" and "recourse basis". Sale will be done by the undersigned through E-Auction service provider i.e. <https://bbi.baanknet.com/eauction-bbi>.

Due Diligence and Inspection Of assets under auction	Up to Wednesday, 18 th March, 2026 (with one-day prior to Mr. Sudhanshu-Pandey - Mob. - 9821916190 - between 10 am - 3.30 pm (except Sundays and State Holidays).
Last Date to submit Bid Documents and pay Earnest Money Deposit	Up to Friday, 20 th March, 2026
Date of 29th E-Auction	Monday, 23 rd March, 2026, 3:00 PM to 5:00 PM
Declaration of Highest Bidder	Tuesday, 24 th March, 2026
Declaration of Successful Bidder	Friday, 27 th March, 2026

Sr. No.	Description (Assets)	Reserve Price (Rs. in lakhs)	EMD (Rs. in lakhs)
1	Block Asset Block 1: Plot without ETP includes building existing on plot no 1B with 2,700.00 SQ.M / 29,052.00 SQ. FT and existing plot 1 C with 15,152.00 SQ.M / 1,63,036.00 SQ. FT. on lease from Parvati Co-Operative Industrial Estate. Thus, total area of Asset Block of land with building is 17,852 SQ.M. / 1,92,088 square feet. The land includes Building admeasuring approximate built-up area of 46,246.50 Sq. Ft.	463.00	2

CORRIGENDUM TO INVITATION FOR EXPRESSION OF INTEREST ("EOI") PUBLISHED ON 09.02.2026 FOR

BOXCOWORLD PRIVATE LIMITED ENGAGED IN BUSINESS OF GLOBAL LOGISTICS AND SUPPLY CHAIN SOLUTIONS AT NOIDA (UTTAR PRADESH), MUMBAI & GUJARAT

With reference to the FORM G published on 09.02.2026 in the matter of Boxcoworld Pvt Ltd., it is hereby informed that the timelines for submission of EOI has been further extended and the revised timelines for the same are as follows:

Particulars	Original	Revised
Last date for receipt of expression of interest	24.02.2026	16.03.2026 (Mandatory through email) 17.03.2026 (Original in physical form at the office of the RP)
Date of issue of provisional list of prospective resolution applicants	06.03.2026	26.03.2026
Last date for submission of objections to provisional list	11.03.2026	31.03.2026
Date of issue of final list of prospective resolution applicants	21.03.2026	10.04.2026
Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.03.2026	15.04.2026
Last date for submission of resolution plans	25.04.2026	15.05.2026

For more details, please refer to detailed EOI comprising the Eligibility Criteria, which may be obtained by email to cirp.boxcoworld@gmail.com or can be obtained from website of IPE-<https://arck.in/>

Sd/-
Anil Kohli, Authorised Signatory & Designated Partner of
ARCK Resolution Professionals LLP
Resolution Professional of Boxcoworld Private Limited
Reg No.: IBB/IPE-0030/IPA-1/2022-23/50013
AFA Valid Upto: 31.12.2026

Address: 409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001
Date: 23.02.2026
Place: New Delhi

CYBERTECH SYSTEMS AND SOFTWARE LIMITED

CIN: L72100MH1995PLC084788

REGD Off: 'CYBERTECH HOUSE', PLOT NO. B-63/64/65,
ROAD NO. 21/34, J.B. SAWANT MARG, MIDC, WAGLE ESTATE,
THANE (WEST), MAHARASHTRA - 400604

Tel: +91 22-6983-9200 | E-mail ID: cssi.investors@cybertech.com |
Web: <https://cybertech.com>

NOTICE OF POSTAL BALLOT TO MEMBERS

Pursuant to Section 110 of the Companies Act, 2013 read with Rule 22 of the Companies (Management and Administration) Rules, 2014 and the Circulars issued by the Ministry of Corporate Affairs, Government of India, a Special Resolution for Payment of Incentive to Mr. Ramasubramanian Sankaran (DIN: 05350841), Executive Director of the Company, as set out in the Notice- dated 11th February, 2026, is proposed to be passed through Postal Ballot by voting through electronic means

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BOXCOWORLD PRIVATE LIMITED

GLOBAL LOGISTICS & SUPPLY CHAIN SOLUTIONS PROVIDER AT
NOIDA(UTTAR PRADESH)

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	BOXCOWORLD PRIVATE LIMITED U63090UP2021FTC146379
2.	Address of the registered office	6th Floor, Tower A, Lotus Business Park Plot 8, Sector 127, Noida, Gautam Buddha Nagar , Noida, Uttar Pradesh, India - 201301
3.	URL of website	https://boxcoworld.io
4.	Details of place where majority of fixed assets are located	Gandhidham, Gurjarat, 39 Trailers
5.	Installed capacity of main products/ services	N.A
6.	Quantity and value of main products/ services sold in last financial year	222 Crore (As per Audited BS 2024-25) Generated from freight services
7.	Number of employees/ workmen	40
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending email at cirp.boxcoworld@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email at cirp.boxcoworld@gmail.com
10.	Last date for receipt of expression of interest	24.02.2026
11.	Date of issue of provisional list of prospective resolution applicants	06.03.2026
12.	Last date for submission of objections to provisional list	11.03.2026
13.	Date of issue of final list of prospective resolution applicants	21.03.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to the prospective resolution applicants	26.03.2026
15.	Last date for submission of Resolution Plans	25.04.2026
16.	Process email id to submit EOI	cirp.boxcoworld@gmail.com

Sd/-

Naveen Kumar Jain

Reg. No. IBBI/IPA-001/IP-P00650/2017-2018/11097

AFA Valid upto 30.06.2027

Reg Address: Plot No. 2236, Sector 46, Gurgaon-122001

For BOXCOWORLD PRIVATE LIMITED

Date - 09-02-2026

